BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company		Punjab National Bank		
		-Vs-		
		Mintri Tea Company Pvt L	_td ·	
Under Section		7		
		IBC		O:
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
16.	RANATIT	F. CHAMDHARY	CORPORATE CREDITOR	189/201
	SUBRAT	ACHARITA MAJUMBAR ACHARITA MAJUMBAR Advocati Many Recon)	COLDO ARTE DESTOR	· 2 une 18/8/

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the arguments. Reserved for order.

9d/r (Jinan K.R.) Member (J)

S∂/ (Vijai Pratap Singh) Member (J)

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